

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 40
TO BE ANSWERED ON THE 21ST JULY, 2023**

SUBSIDIES FOR SETTING UP OF NON-GOVERNMENT DISPENSARIES

†*40. SHRI UDAY PRATAP SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government provides subsidy for the construction of Non-Government dispensaries in the country and if so, the details thereof, including Madhya Pradesh;
- (b) the number of Non-Government dispensaries in Madhya Pradesh which have availed bank loan and subsidies during the last five years and the current year;
- (c) the number of dispensaries for which subsidies have been approved but not released; and
- (d) the details of the measures proposed to be taken by the Government to address the financial crisis being faced by the dispensaries including where the subsidies have been approved but not released?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(DR MANSUKH MANDAVIYA)**

(a) to (d) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 40 FOR 21ST JULY, 2023**

(a) No subsidy is provided under NHM for the construction of non-Government dispensaries, including in Madhya Pradesh. As per inputs received from state of Madhya Pradesh, there is a scheme in the state, namely, “Madhya Pradesh Swasthya Kshetra Nivesh Protsahan Yojana, 2016”. Government of Madhya Pradesh provides subsidy for construction of large private hospitals only, Non Government Dispensaries are not included in it.

(b) to (d) In reference to reply of Part (a), question does not arise.
